

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.11.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 968 of 2019 & I.A. No. 1071 & 2218 of 2020	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Vinod Chaurasia-IRP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 832 of 2020	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
3.	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2
4.	Comp. App. (AT) (Ins) No. 987 of 2020	Rabindra Kumar Mintri Resolution Professional of Corporate Debtor Vs. --	Apoorv Agarwal	
5.	Comp. App. (AT) (Ins) No. 988 of 2020	Ireo Fiveriver Home Buyers Welfare Association Vs. Krishan Vrind Jain Resolution Professional for M/S Ireo Fiveriver Pvt Ltd.	Abhishek Anand	
6.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	

For Admission (After Notice)

7.	Comp. App (AT) (Ins) No. 427 of 2020	S. Sudeep Vs. Dhanlakhmi Bank Ltd.	S. Gowthaman	
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8.	Comp. App. (AT) (Ins) No. 743 of 2020	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Sidharth Arora-R8 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9
9.	Comp. App. (AT) (Ins) No. 814 of 2020	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors. With	Ajay Roy	Chitranshul A.Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
10.	Comp. App. (AT) (Ins) No.826 of 2020	Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors. With	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan- R4
11.	Comp. App (AT) (Ins) No. 913 of 2020	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC
12.	Comp. App. (AT) (Ins) No. 867 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of Mothers Pride Dairy India Pvt. Ltd. & Ors.	Nilotpal Shyam	Bishwajit Dubey-R1 & R2 Akash Singhal-R3 Amarjeet Sing-R4 Swati Bhatnagar-R5
13.	Comp. App. (AT) (Ins) No. 869 of 2020	Mahesh Hardware & Pipes Pvt. Ltd. Vs. Jains & Alliance Palm Ventures Pvt. Ltd.	Ishani Banerjee	
14.	Comp. App. (AT) (Ins) No. 870 of 2020	Action Construction Equipment Ltd. Vs. Capacit'e Infra Project Ltd.	Fanish Kumar Rai	
15.	Comp. App. (AT) (Ins) No. 871 of 2020	BCIL Red Earth Developers Pvt. Ltd. Ministry of Corporate Affairs Through, Registrar of Companies, Karnataka Vs. Amit Chandrakant Shah Resolution Professional & Ors.	P.S. Singh	Sanjay Gupta-R1

16.	Comp. App. (AT) (Ins) No. 872 of 2020	Maldar Barrels Pvt. Ltd. Vs. Pearson Drums & Barrels Pvt. Ltd.	Pratiksha Sharma	
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For Hearing

17.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr.	Nitin Saravanan	Anirudh Wadhwa-RP Abhishek Sharma-R4 Alok Dhir
		With		
18.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa-RP Yogesh Kumar Jagia

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member(Technical)

For Hearing

19.	Comp. App. (AT) (Ins) No. 449 of 2020 Part Heard	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors.	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
		With		
20.	Comp. App. (AT) (Ins) No. 504 of 2020 Part Heard	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors.	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury-R2 Ankur Mittal-R3
		With		
21.	Comp. App. (AT) (Ins) No. 746 of 2020 Part Heard	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

03:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

22.	Comp. App. (AT) (Ins) No. 385 of 2020 Part Heard	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka-IRP
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**